

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL AND TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2908**  
(TO BE ANSWERED ON 16.12.2015)

**RETIREMENT AGE**

2908. DR. THOKCHOM MEINYA:

Will the PRIME MINISTER be pleased to state:

- (a) whether the retirement age of the Central Government employees is proposed to be reduced to 58 years of age or 33 years of service whichever is earlier; and
- (b) if so, the details thereof and the reasons therefor?

**ANSWER**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR.JITENDRA SINGH)

- (a): No Madam, no such proposal is under consideration.
- (b): Does not arise.

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